

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/96/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari, Assam.

Dated Guwahati the th 5 January, 2023

Sub: **Casual leave.**

Ref:- Your letter No.FC.NLB/08/2019/01, dtd. 03.01.2023

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **Restricted holiday on 17.01.2023 and casual leave on 18.01.2023 along with station leave permission, from the evening of 12.01.2023, after Court hours, till the morning of 19.01.2023.** The Counsellor, Family Court, Nalbari and in her absence the Chief Judicial Magistrate, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-165/2014/97-98/A, dated , 05-01-2023

Copy forwarded for information to:

1. The Chief Judicial Magistrate, Nalbari.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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